

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5902 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pravin Kumar Malhotra Vs. State Bank of India	Martin G George
2.	I.A. No. 5903 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Parveen Negi Vs. Refine Alloy Pvt. Ltd. & Anr.	Santosh Kumar
3.	I.A. No. 5904 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashok Garg Vs. Debashis Nanda Resolution Professional Bulland Buildtech Pvt. Ltd.	Manisha Chaudhary
4.	I.A. No. 5905 of 2024 in Comp. App. (AT) No. ___ of 2024	Prasanna Kumar Dutta & Anr. Vs. Pragati Trading Company Pvt. Ltd. & Ors.	Mukesh Sukhija

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